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No.K-11019/01/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 24<sup>th</sup> October, 2016.

**NOTIFICATION**

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Hemant Gupta, senior-most Judge of Patna High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 29<sup>th</sup> October, 2016 consequent upon the retirement of Shri Justice Iqbal Ahmed Ansari, Chief Justice, Patna High Court.

*myp*  
*24/10/16*

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

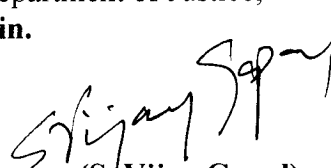
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 11019/01/2016-US.II

Dated 24.10.2016

Copy to:-

- 1 Shri Justice Iqbal Ahmed Ansari, Chief Justice, Patna High Court, Patna
- 2 Shri Justice Hemant Gupta, Judge, Patna High Court, Patna.
- 3 The Secretary to the Governor of Bihar, Patna.
- 4 The Secretary to the Chief Minister of Bihar, Patna.
- 5 The Secretary to the Chief Justice, Patna High Court, Patna.
- 6 The Chief Secretary, Government of Bihar, Patna.
- 7 The Registrar General, Patna High Court, Patna.
- 8 The Accountant General, Bihar, Patna.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (Justice)/JS(NM)/JS(J-II)/DS(J)/US.I/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978